

[Shri M. M. Lawrence]

very strong objection to this allegation.
There is no basis whatsoever...

(Interruptions)

SHRI M. M. LAWRENCE :
Recently, I read a report in the papers
that Gopal Godse, who was accused in
the Mahatma Gandhi murder case, has
appealed to the general public to streng-
then the hands of Prime Minister Indira
Gandhi.

SHRIMATI INDIRA GANDHI :
That does not mean that he is with us or
we with him.

SHRI M. M. LAWRENCE : I am
not blaming you for that.

(Interruptions)

SHRI MATIINDIRA GANDHI :
How is it that you are supporting the
Marxist Party, the Jan Sangh and all
those people ?

SHRI M. M. LAWRENCE : No,
no. We never support Jan Sangh, the
RSS or any other Communal organisa-
tions it is Congress (I) who is hand
is glove with them.

SHRIMATI INDIRA GANDHI :
We will see what agreements you come
to later.

(Interruptions)

SHRI M. M. LAWRENCE : May
I tell the Hon. Prime Minister that
recently in the by-elections in Kerala,
in Parur constituency where the Cong-
ress (I) candidate contested, the RSS
people supported that Congress (I)
candidate....

SHRIMATI INDIRA GANDHI :
There was no agreement with them.
None at all.

(Interruptions)

SHRI M. M. LAWRENCE : This
policy has to be ended. This policy
will not help to contain communal
strife in this country. This will only
foster and encourage and strengthen the
communal strife in this country.

With these words, I conclude.

16.31 hrs.

STATEMENT RE : SITUATIONS
IN SRI LANKA

THE MINISTRY OF STATE IN THE
MINISTER OF EXTERNAL AFFAIRS
(SHRI NIWAS MIRDHA) : Honourable
Chairman and Members of the House,

Recent developments in Sri Lanka
are causing us deep concern. There
have been reports of sharp deterioration
in the security situation in the Northern
part of Sri Lanka, resulting in large-
scale loss of human life and property.
There have also been reports of encoun-
ters between Sri Lankan State security
forces and Tamil militants. The Sri
Lanka security forces have suffered
some casualties. Two Naval personnel
are reported to have been killed in the
violence and a senior police official
died in his office in a bomb explosion.
Loss of Tamil lives and property have
been far greater. There have been
reports of large-scale arrests in the
Northern province. It has been reported
that the town of Velvettiturai has been
extensively shelled by the Sri Lankan
Navy causing very heavy loss of life
and property there. A very large number
of people have been rendered homeless
and are accommodated in school build-
ings and elsewhere. These tragic
happenings have caused deep agony
and shock.

As the House is aware, we have
repeatedly expressed our opposition to
all forms of violence and have reaffirmed
our support for Sri Lanka's integrity
and unity. We have taken all steps to

curb any activities which may be directed against Sri Lanka from our soil. The Prime Minister has condemned the outrage at the Madras Airport on 2 August 1984, in which 29 persons died. It is, therefore, both deplorable and regrettable that responsible leaders of Sri Lanka continue to make baseless allegations against India for providing sanctuary and support to Tamil militants. I would like to reiterate once again that such false and unfounded allegations can only create unnecessary misunderstanding in the relations between two the countries.

At a time when the all Parties Conference is continuing, any escalation or confrontation of this nature would only jeopardise the political dialogue going on at present. The current situation in Northern Sri Lanka is tense and disturbed and calls for concerted and sincere efforts for reconciliation. It is our hope that greater restraint and understanding will prevail, which can bring about an atmosphere free of communal tension and conducive to the efforts of the leaders of all parties and communities in Sri Lanka to achieve a lasting political solution.

Two days ago, President Jayewardene sent a message to our Prime Minister concerning these happenings. The Prime minister has sent a reply in which she has, once again, emphasised the necessity of the utmost restraint on the part of all concerned and determined pursuit of the political process to find a viable and acceptable solution.

SHRI K. MAYATHEVAR (Duedigril) : Sir, I demand full discussion on this. We have already demanded it. You see the *Free Press* of today.

MR. SPEAKER : Nothing after this statement.

SHRI K. MAYATHEVAR : 3,000 people were rendered homeless.

(Interruptions)

MR. SPEAKER : He has already

made the statement. You can give it in writing.

AN HON. MEMBER : There must be a discussion on this.

SHRI K. MAYATHEVAR : We seek the protection of the Hon. Prime Minister. We are in the hands of the Prime Minister. We always depend upon the Prime Minister's action.

MR. SPEAKER : The Prime Minister is also equally concerned.

श्री अटल विहारी वाजपेयी (नई दिल्ली) : कल का कॉलिंग-एटेंशन तो कायम है न ?

अध्यक्ष महोदय : मैंने कब इन्कार किया है—आपको ? मैं किसी बात के लिए इन्कार नहीं करता हूँ ।

(Interruptions.)

MR. SPEAKER : We will just discuss with you.

(Interruptions)

SHRI K. MAYATHEVAR : Sir, tomorrow's call-attention may be converted into a full discussion. Something should be done. Otherwise, the entire Tamil race would be annihilated in the name of religion.

SHRI SATYASADHAN CHAKABORTY (Calcutta South) : Sir, tomorrow's call-attention is on Bomb blast.

(Interruptions)

MR. SPEAKER : What is this ? You know the rules. Don't try to flout them. What is this ? You can give me any motion or anything.

SHRI K. MAYATHEVAR : I have given a motion.

MR. SPEAKER : It is all right.

(Interruptions)

MR. SPEAKER : Why are you just unnecessarily wasting the time of the House because without my permission nothing goes on record.

SHRI K. MAYATHEVAR : They are dying,

MR. SPEAKER : We are also concerned.

SHRI K. MAYATHEVAR : Sir, I appreciate the Government's concern.

(Interruptions)

MR. SPEAKER : We will do something. You sit down. We can find out the way. This is a common problem. We will find a way out.

SHRI A. NEELALOHITHADASAN NADAR (Trivandrum) : What is the Government proposing to do in the matter ?

MR. SPEAKER : They have already done something and they are doing something.

SHRI A. NEELALOHITHADASAN NADAR : They are not doing anything.

SHRI K. MAYATHEVAR : There is no use of doing something, reading something and making some statement in the paper. The Government of India has acted as a tiger so far.

MR. SPEAKER : You please sit down.

SHRI K. MAYATHEVAR : Sir, you can throw me out. You can kill me even. It does not matter. It is at the hands of the Hon Speaker. But my people are dying there. *(Interruptions)*

MR. SPEAKER : Please sit down.

SHRI K. MAYATHEVAR : Sir, what action has the Government taken so far to save the lives of the people ?

MR. SPEAKER : That is what they are trying to do.

SHRI K. MAYATHEVAR : Let us discuss tomorrow.

MR. SPEAKER : We are discussing tomorrow. I have already given you. I have already allowed about the bomb blast. The call-attention is coming tomorrow.

SHRI K. MAYATHEVAR : My name is not there.

MR. SPEAKER : What can I do about it ? Is that in my power ?

SHRI K. MAYATHEVAR : Nobody's name from Tamil Nadu is there including the Congress-I MPs. Their names are also not there. *(Interruptions)* The Minister has given the statement.

MR. SPEAKER : I do not know what sorts of Members we have here.

श्री रसीद मसूद (सहारनपुर) : दोनों अलग-अलग सब्जेक्ट्स हैं, इस लिए अलग-अलग लिए जायें। मैं इस लिए कह रहा हूँ—बड़ी मुश्किल से कल मेरा नाम आया है।

श्री अटल गिहारी वाजपेयी : इन का नाम आया है, इस लिए ये खुश हैं, उन का नहीं आया है, इसलिए वे नाखुश हैं।

SHRI K. MAYATHEVAR : Some material action should be taken to save the lives of the people.

MR. SPEAKER : But what is decided in the B.A.C. is to come first. Later on, we can do something. Who has barred these people and any other

Hon. Members to give any call-attention notice or anything. I have not denied them that right. You do it. Who prevented it ?

(Interruptions)

MR. SPEAKER : That is not in my power.

SHRI SOMNATH CHATTERJEE (Jadavpur) : Sir, I request that the Civil Aviation Minister and the Minister of External Affairs should be present tomorrow to answer the call-attention.

AN HON. MEMBER : Instead of call-attention, it should be a full discussion.

MR. SPEAKER : We have find time and that can only be done by the B. A. C.

I have not barred anything for consideration. It is a question of mutual agreement which we do in the B.A.C. Whatever they say, I will accept. No problem. I go according to your consensus. There is no problem.

SHRI K. P. UNNIKRISHNAN (Badagara) : Sir, bomb blast is a different issue and this is a different issue.

MR. SPEAKER : I never mixed it up. I fully support your contention. I fully agree with your contention. I have not barred anything. We can find out a via-media.

(Interruptions)

MR. SPEAKER : I have not debarred anything. You are free to give notice of any motion and I will discuss with you.

Shri R. R. Bhole.

16.39 hrs.

DISCUSSION RE : SITUATION
ARISING OUT OF THE RE-
CENT COMMUNAL RIOTS IN
DIFFERENT PARTS OF THE
COUNTRY—*CONTD.*

SHRI R.R. BHOLE (Bombay South Central) : Mr. Speaker, Sir, the subject on which we are having a discussion today is a very important one from the point of view of national unity and integrity. Unless and until all the people, different communities with different religions and with different cultures who live in this country live in peace, amity and also in a friendly way, it would be difficult for our country to advance not only in the matter of development but also in the matter of unity and integrity of our country.

We have different problems in this country, the problem of Scheduled Castes who are still groaning with many handicaps and the problem to a certain extent also of the trust between Hindus and Muslims. Some Muslims are not in a position to trust others because, according to them, they are not getting what they want. At the same time, some communities think that Muslims are getting everything and some of them are thinking in a wrong way. Their eyes are in a different direction. This was the climate before we attained Independence.

It is very unfortunate that even now some people amongst us, on either side, do not each other. So far as the question of communal riots is concerned specially in Bhiwandi; in Thane and a small part of Bombay, it was not entirely a clash or a conflict between the two communities.

MR. SPEAKER : Just a minute. We have got to so many speakers and there is other work that we have to do tomorrow also. So, I think, the House will agree with me that we finish this business today itself even by sitting late.

HON. MEMBERS : Yes.